



1

MCRC-43958-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL

ON THE 13<sup>th</sup> OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 43958 of 2025

*LAXMAN PATEL*

*Versus*

*THE STATE OF MADHYA PRADESH*

.....  
Appearance:

Shri Shishir Verma - Advocate for the applicant.

Shri Yogendra Das Yadav-G.A. for the respondent/State.

.....  
ORDER

After arguing for some time, learned counsel for the applicant prays for withdrawal of this bail application with a liberty to renew it after three months from today.

Prayer is allowed.

This bail application is dismissed as withdrawn with the aforesaid liberty.

(ACHAL KUMAR PALIWAL)  
JUDGE

L.R.